

Filing no.B.A.-8398/2020

Moin Ansari

Versus

The State of Jharkhand

Advocate for Petitioner

Sri Kripa Shankar Nanda

Defects

9(i) P. Form is incomplete (Including signature of Id. Adv)

ii) parental name of department at affidavit, differs from Aadhar copy.

iii) Execution of the petitioner differs from his name at vak.

iv) Duly certified T/c of pg-15,16,17 may be field.